

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 42 OF 2018 & IA NO.214 of 2018,
APPEAL No. 78 OF 2018 & IA NO.358 OF 2018
APPEAL NO. 117 OF 2018 & IA NO.510 OF 2018
APPEAL NO. 118 OF 2018 & IA NO.475 OF 2018
APPEAL NO. 206 OF 2018 & IA NO.780 OF 2018
APPEAL NO. 207 OF 2018 & IA NO.775 OF 2018
APPEAL NO. 227 OF 2018 & IA NO. 910 OF 2018
APPEAL NO. 268 OF 2018 & IA NO.1178 OF 2018
APPEAL NO. 271 OF 2018 & IA NO.1065 OF 2018
APPEAL NO. 196 OF 2018 & IA NO.515 OF 2018
APPEAL NO. 242 OF 2018 & IA NO.1032 OF 2018
APPEAL NO. 243 OF 2018 & IA NO.1036 OF 2018
APPEAL NO. 244 OF 2018 & IA NO.1028 OF 2018
APPEAL NO. 280 OF 2018 & IA NO.1182 OF 2018
APPEAL NO. 282 OF 2018 & IA NO.1186 OF 2018
APPEAL NO. 287 OF 2018 & IA NO.973 OF 2018
APPEAL NO. 288 OF 2018 & IA NO.1070 OF 2018
APPEAL NO. 357 OF 2018 & IA NO. 1381 OF 2018
AND
APPEAL NO. 254 OF 2018 & IA NO. 1060 OF 2018

Dated: 08th Feb, 2019

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

APPEAL NO. 42 OF 2018 & IA NO. 214 of 2018

In the matter of:

M/s Fortune Five Hydel Projects Pvt. Ltd.	...	Appellant(s)
Vs.		
Karnataka Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Mr. Samarth Kashyap

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr. S.S. Naganand, Sr. Adv.
Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2 & 4 to 7

APPEAL No. 78 OF 2018 & IA NO. 358 OF 2018

In the matter of:

M/s Green Infra Wind Power Generation Ltd. ... **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission &Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Vishrov Mukherjee
Mr. Catherine Ayallore

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr. S.S. Naganand, Sr. Adv.
Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2- 4 & 6

Mr. Shahbaz Hussain
Mr. Fahad Khan for R-5

APPEAL NO. 117 OF 2018 & IA NO. 510 OF 2018

In the matter of:

Lalpur Wind Energy Private Limited **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Ors. **Respondent(s)**
Counsel for the Appellant (s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr. S.S. Naganand, Sr. Adv.
Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2,4,5 & 6

APPEAL NO. 118 OF 2018 & IA NO. 475 OF 2018

In the matter of:

Renew Power Ventures Private Limited **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Ors. **Respondent(s)**
Counsel for the Appellant (s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr. S.S. Naganand, Sr. Adv.
Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2, 3, 4 & 6

APPEAL NO. 206 OF 2018 & IA NO. 780 OF 2018

In the matter of:

M/s Golden Hatcheries & Ors. **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Anr. **Respondent(s)**
Counsel for the Appellant (s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr. S.S. Naganand, Sr. Adv.
Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2

APPEAL NO. 207 OF 2018 & IA NO. 775 OF 2018

In the matter of:

Rai Bahadur Seth Shreeram Narasingdas Pvt. Ltd. - **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Ors. - **Respondent(s)**
Counsel for the Appellant (s) : Ms. Arunima Kedia

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr.S.S. Naganand, Sr. Adv.
Ms. Pallavi Sengupta
Mr. Balaji Srinivasan for R-2, 4 & 5

Mr. G.S. Kannur, Sr.Adv.
Mr. Nithin Saravanan
Ms .Aruna Singh for R-3

APPEAL NO. 227 OF 2018 & IA NO. 910 OF 2018

In the matter of:

M/s Bhuruka Gases Limited & Anr. - Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors. - Respondent(s)
Counsel for the Appellant (s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr. S.S. Naganand, Sr. Adv.
Ms. Sumana Naganand
Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2 & 4

APPEAL NO. 268 OF 2018 & IA NO. 1178 OF 2018

In the matter of:

Jindal Aluminium Limited - Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Anr. - Respondent(s)
Counsel for the Appellant (s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr. Shahbaz Hussain
Mr. Fahad Khan for R-2

APPEAL NO. 271 OF 2018 & IA NO. 1065 OF 2018

In the matter of:

Central Arecanut and Cocoa Marketing & Processing Co-operative Limited - Appellant(s)
Versus
Karnataka Electricity Regulatory Commission & Ors. - Respondent(s)
Counsel for the Appellant (s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent (s) : Mr. Sumana Naganand
Ms. Pallavi Sengupta
Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-3 & 4

APPEAL NO. 196 OF 2018 & IA NO. 515 OF 2018

In the matter of:

Clean Wind Power (Manvi) Private Limited

.... **Appellant(s)**

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Parinay Deep Shah
Ms. Ritika Singhal
Ms. Surabhi Pandey

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr.S.S. Naganand, Sr. Adv.
Ms. Pallavi Sengupta
Mr. Balaji Srinivasan for R-2, 4 & 6

Mr. G.S. Kannur, Sr.Adv.
Mr. Nithin Saravanan
Ms .Aruna Singh for R-3

APPEAL NO. 242 OF 2018 & IA NO. 1032 OF 2018

In the matter of:

M/s Mangalore Energies Pvt. Ltd.

.... **Appellant(s)**

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Samarth Kashyap
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr.S.S. Naganand, Sr. Adv.
Ms. Pallavi Sengupta
Mr. Balaji Srinivasan for R-2 & 7

Mr. G.S. Kannur, Sr.Adv.
Mr. Nithin Saravanan
Ms .Aruna Singh for R-3

APPEAL NO. 243 OF 2018 & IA NO. 1036 OF 2018

In the matter of:

M/s Vyshali Energy Pvt. Ltd.

.... **Appellant(s)**

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Samarth Kashyap
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr. S.S. Naganand, Sr. Adv.
Ms. Pallavi Sengupta
Mr. Balaji Srinivasan for R-2 & 7

Mr. G.S. Kannur, Sr. Adv.
Mr. Nithin Saravanan
Ms .Aruna Singh for R-3

APPEAL NO. 244 OF 2018 & IA NO. 1028 OF 2018

In the matter of:

M/s Greenko Bagewadi Wind Energies Pvt. Ltd.

.... **Appellant(s)**

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... **Respondent(s)**

Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Samarth Kashyap
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr. S.S. Naganand, Sr. Adv.
Ms. Pallavi Sengupta
Mr. Balaji Srinivasan for R-2 & 7

Mr. G.S. Kannur, Sr. Adv.
Mr. Nithin Saravanan
Ms .Aruna Singh for R-3

APPEAL NO. 280 OF 2018 & IA NO. 1182 OF 2018

In the matter of:

M/s Matrix Wind Energy Pvt. Ltd.

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Samarth Kashyap
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr.S.S. Naganand, Sr. Adv.
Ms. Pallavi Sengupta
Mr. Balaji Srinivasan for R-2 & 4

APPEAL NO. 282 OF 2018 & IA NO. 1186 OF 2018

In the matter of:

M/s Matrix Power (Wind) Energy Pvt. Ltd.

.... Appellant(s)

Vs.

Karnataka Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Samarth Kashyap
Mr. Sandeep Rajpurohit

Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-1

Mr.S.S. Naganand, Sr. Adv.
Ms. Pallavi Sengupta
Mr. Balaji Srinivasan for R-2 & 4

APPEAL NO. 287 OF 2018 & IA NO. 973 OF 2018

In the matter of:

Graphite India Limited

.... Appellant(s)

Versus

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.

Counsel for the Respondent(s) : Mr.S.S. Naganand, Sr. Adv.

Ms. Pallavi Sengupta
Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2, 3 & 4

Mr. Joseph Aristotle S.
Mr. Shiva P. for R-5

APPEAL NO. 288 OF 2018 & IA NO. 1070 OF 2018

In the matter of:

Brindavan Hydropower Private Limited ... **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Ors. ... **Respondent(s)**
Counsel for the Appellant(s) : Mr. Anantha Narayana M.G.
Counsel for the Respondent(s) : Mr.S.S. Naganand, Sr. Adv.
Mr. Balaji Srinivasan
Ms. Pallavi Sengupta for R-2

APPEAL NO. 357 OF 2018 & IA NO. 1381 OF 2018

In the matter of:

M/s Matrix Green Energy Pvt. Ltd. **Appellant(s)**
Vs.
Karnataka Electricity Regulatory Commission & Ors. **Respondent(s)**
Counsel for the Appellant (s) : Mr. S. Venkatesh
Mr. Sandeep Rajpurohit
Counsel for the Respondent (s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri for R-1
Mr.S.S. Naganand, Sr. Adv.
Ms. Pallavi Sengupta
Mr. Balaji Srinivasan for R-2 & 4

APPEAL NO. 254 OF 2018 & IA NO. 1060 OF 2018

In the matter of:

Pragathi Group **Appellant(s)**
Versus
Karnataka Electricity Regulatory Commission & Ors. **Respondent(s)**
Counsel for the Appellant(s) : Mr. Ananatha Narayana M.G
Counsel for the Respondent(s) : Mr.S.S. Naganand, Sr. Adv.
Ms. Pallavi Sengupta
Mr. Balaji Srinivasan for R-3 & R-4

ORDER

We have heard learned counsel appearing for the parties for some length of time.

Judgment is reserved.

(S.D. Dubey)
Technical Member

pr/ss

(Justice N. K. Patil)
Judicial Member